

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-3814
ANSWERED ON-18.03.2021

STATUS OF RENEWABLE ENERGY SECTOR AFTER COVID-19

3814. SHRI ASADUDDIN OWAISI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether India's renewable energy sector rebounded to pre Covid level in the December quarter and if so, the details thereof;
- (b) whether country added 1.9 GW to post 59 per cent jump from the first quarter of the fiscal when Covid19 brought all the activities to stand still and if so, the details thereof;
- (c) whether Solar Energy Corporation of India has found double buyers for solar panels and if so, the details thereof;
- (d) the steps taken or being taken by the Government to meet the target of new and renewable energy sources set by it for 2021?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b): As compared to 591.51 MW of renewable energy capacity (excluding large hydro) added during the first Quarter April 2020 to June 2020, 1924.39 MW of renewable energy capacity was added during the third quarter (Oct 2020 to Dec 2020) ,posting a jump of 225.33% over the first Quarter.

(c) Solar Energy Corporation of India (SECI) is not engaged in sale/ purchase of solar panels.

(d) The Government has taken several steps to meet the target of 175 GW of installed renewable energy capacity (excluding large hydro) by 2022. These include :

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
- fiscal incentives such as accelerated depreciation, Goods and Services Tax (GST) at lower rates, concessional custom duty etc
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
